

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.03.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 277/2023 IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No. 227/2024 For Exemption IA No. 228/2024 Leave to file IA No. 226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Surya Teja SS Nalla Mr. Ashwin Shanbagh For Caveator
3	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Delay in representation IA No. 217 & 218/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	
4	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs M/s Compar Estates and Agencies Pvt. Ltd.	M/s Shivakumar & Suresh	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Review Appln. No. 3/2024 in Comp App (AT) (CH) (Ins) No. 8/2022 IA No. 621/2022	V Venkata Sivakumar, Erst. Liquidator of M/s Jeypore Sugars Co. Ltd. Vs Mr. S. Hari Karthik, Liquidator of M/s Jeypore Sugars Co. Ltd. & 9 Ors.	Mr. V Venkata Sivakumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
7	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran- R1 Mr. Shabbeer Ahmed-R2
8	TA (AT) No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
9	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
10	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran- R1

11	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje- R2
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
13	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	Mr. Abhijit Atur
14	Comp App (AT) (CH) No. 86/2023	V Sundar Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi
15	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
16	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors.	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1
17	Comp App (AT) (CH) (Ins) No. 16/2024 For Stay IA No. 62/2024 Delay in filing of reply IA No. 234/2024	K. Narayanasamy Vs J. Karthiga, RP of GK Steel and Allied Industries Ltd. & 3 Ors.	Mr. EK Kumaresan	Mr. VV Sivakumar- R1 Mr. Ravi Rajagopalan- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No. 1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
19	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023 To implead IA No. 573/2023 Intervening Appln. IA No. 1086/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	Mr. Dinkar Singh
20	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa
21	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 Ms. MS Mano Ranjani- R2
22	IA No. 817/2023 (Condone Delay) in Comp App (AT) (CH) (Ins) No. 258/2023	V. Pathy Enterprises Vs Ohm Srinivasa Paper Boards Pvt. Ltd	Mr. Krishna Bhagavat	Ms. K Jayasudha
23	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MP Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co

24	TA (AT) No. 52/2022 (CA (AT) No. 343/2019	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
25	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
26	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
27	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors.	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
28	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao- R2
29	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022 To Adv. Hg. IA No. 197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
30	Comp App (AT) (CH) (Ins) No. 48/2023 To implead IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu Mr. Jerin Asher Sojan (For Impleadment)

31	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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